COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Dated: 12th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Tower Vision India Pvt. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **31.01.2018**.

COURT MASTER